

LOK SABHA
UNSTARRED QUESTION NO. 2549
TO BE ANSWERED ON 17TH MARCH, 2022

Sale of Adultrated Oil

2549. SHRI A.K.P. CHINRAJ:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of persons arrested or remanded to judicial custody out of seventy eight accused on illegal sale of adulterated oil cases during the period 05.5.2021 to 21.5.2021 in the State of Tamil Nadu;
- (b) the details of cases registered against these seventy eight persons;
- (c) whether any representation has been received from MPs regarding illegal sale of petrol and diesel in Tamil Nadu during the said period and if so, the details thereof and action taken by the Government in this regard;
- (d) the details of the hydrocarbon oil seized during the last five years and the current year throughout the country?

A N S W E R

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI RAMESWAR TELI)

- a) and (b) Public Sector Oil Marketing Companies (OMCs) have informed that as per details received from Government of Tamil Nadu, 78 persons have been accused of sale of adulterated diesel/petrol for period 05.05.2021 to 21.11.2021. Based on the inputs made available by the Government of Tamil Nadu to OMCs, 30 cases have been registered. Details of the cases and the number of accused is attached as annexure 1.
- (c) Yes, Sir. This Ministry has already taken up the issue of illegal sales of mixed hydrocarbon as fuel with all States including Tamil Nadu in August, 2020 and in October, 2020 requesting them to deal firmly with such unscrupulous elements in order to curb the menace of unauthorized sales. Also, the State Governments are empowered under MS and HSD Control order, 2005 to carry out regular inspections at retail outlets. Action with regard to seizure of such product, if any, is taken by the respective State Government.
- (d) States such as Gujarat, Maharashtra, Rajasthan, and Tamil Nadu have reported seizure of hydrocarbon oil ranging from 300 KL to 800 KL over the last three to five years.

Annexure referred to in reply to parts (a and b) of the Lok Sabha unstarred question No. 2549 asked by Shri A K P Chinraj for answer on 17.03.2022 regarding Sale of Adulterated Oil

Adulterated Oil Cases
From 05.05.2021 to 21.11.2021

S.No.	No. of Cases	Period	Diesel / Petrol (Liters)	No. of Vehicle	No. of Accused
1	30	05.05.2021 to 21.11.2021	2,85,246 Ltrs.	34	78

Details

S.No.	Civil Supplies CID Unit Crime No.	Date	Diesel / Petrol (Liters)	No. of Vehicle	No. of Accused
1	Tiruvallur, 161/2021	22.06.2021	8000	0	1
2	Namakkal, 51/2021	25.06.2021	7000	1	2
3	Thoothukudi, 72/2021	09.07.2021	2500	1	2
4	Karur, 67/2021	18.07.2021	4000	1	2
5	Namakkal, 71/2021	01.08.2021	1000	1	1
6	Erode, 107/2021	02.08.2021	350	0	1
7	Salem, 113/2021	06.08.2021	1350	1	1
8	Salem, 114/2021	06.08.2021	17050	3	4
9.	Salem, 117/2021	13.08.2021	4000	1	3
10	Pollachi, 209/2021	13.08.2021	3994	2	3
11	Kancheepuram 198/2021	17.08.2021	2400	1	4
12	Namakkal 85/21	28.08.2021	12000	2	4
13	Ariyalur 87/2021	28.08.2021	23000	1	2
14	Namakkal, 87/2021	02.09.2021	250	0	2
15	Chennai(North) 298/2021	11.09.2021	20000	1	3
16	Tiruvallur, 244/2021	15.09.2021	400 23627	1	3
17	Salem, 134/2021	16.09.2021	5000	1	2
18	Karur, 90/2021	16.09.2021	1025	1	2
19.	Karur, 92/2021	19.09.2021	1000	1	3
20	Kuzhithurai, 138/2021	22.09.2021	8000	1	3
21	Namakkal, 98/2021	26.09.2021	4000	1	7
22*	Chennai (North) 341/2021	01.10.2021	10500	0	0
23*	Tiruvallur, 263/2021	01.10.2021	30900	0	0
24	Trichy, 184/2021	01.10.2021	10000	1	3
25	Thoothukudi, 128/2021	09.10.2021	24500	4	5
26	Kuzhithurai, 161/2021	11.10.2021	4000	1	5
27.	Karur, Cr.No.108/2021	16.10.2021	7000	2	4
28	Namakkal Cr.No.106/2021	21.10.2021	3000	1	2
29.	Thoothukudi, Cr.No. 135/2021	24.10.2021	17000	1	4
30.	Thoothukudi, Cr.No. 147/2021	16.11.2021	28400	2	0
Total			2,85,246 Ltrs.	34	78